

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**M.A. No. 61/22/2021  
IN  
T.A. No. 61/3648/2020**

This the 12th day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Javed Iqbal Age 48 years, S/o Sh. Abdul Aziz Khan, R/o Chak Banola, Tehsil Mendhar, District Poonch.

.....Applicant

(Advocate: Mr. Navyug Sethi, brief holder of Mr. Mohsin Bhatt)

**Versus**

1. State of J&K, Through Commissioner/Secretary, Youth Services and Sports, Civil Secretariat, Jammu/Srinagar.
2. Director General, Youth Services and Sports Department, Sports House M.A. Stadium, Jammu.
3. Deputy Director, Youth Services and Sports Department, Sports House M.A. Stadium, Jammu.
4. District Youth Services and Sports Officer, Poonch.
5. Head Master, Govt. High School, Awan Kalaban, Mendhar

.....Respondents

(Advocate: Mr. Rajesh Thappa, 1d. Deputy Advocate General)

**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant has filed M.A. No. 61/22/2021 seeking withdrawal of the T.A.



2. The aforesaid M.A. is allowed and the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Arun*